

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.84/17	-	Admission	230/232	H C Hydraulic Technologies Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. BANU CHAUDHARI (P.S.) & R. Aggarwal.
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PCS for the Petitioner Company is present. Matter is listed today for admission. Petitioner has complied with the objection filed by the Registry. Counsel requested the Tribunal to order notice to RD, ROC, Asst. Commissioner of Income Tax, OL and Reserve Bank of India. Registry to prepare notice. PCS to collect notice from the Registry and serve on the above authorities. Further, PCS requested the Tribunal to order for publication in Hindu, English Daily Newspaper, Bangalore Edition and Udaya Vani, Kannada Daily Newspaper, Bangalore Edition and accordingly publication is ordered in the above newspapers and the publication shall be 10 days before the date of hearing. List it for hearing on 13.02.2018.



Member (T)



Member (J)